



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI**

ORDER

The following Sr. Personal Assistants / Personal Assistants are hereby detained and directed to report in the Office of Central District Legal Services Authority, Room No. 287, Tis Hazari Courts, Delhi sharp at 09:30 am positively for duty in Special Lok Adalat, scheduled to be held on 12.07.2026 (Sunday) at Tis Hazari Courts, Delhi :-

Sl. No.	Name of the Official	Designation & Employee Code	Present Place of Posting
1.	Ms. Karishma Thukral	Personal Assistant EC-72092860	In the Court of Ms. Nectu Sharma, ACJM-01, Central, THC, Delhi
2.	Sh. Rustam Ali	Personal Assistant EC-38015617	Office Pool, Admin I, Central District, THC, Delhi
3.	Sh. Gulabsha	Sr. Personal Assistant EC-31515657	In the Court of Sh. Joginder Prakash Nahar, ASJ (FTC)-01, Central, THC, Delhi
4.	Ms. Akanksha	Personal Assistant 38255152	In the Court of Sh. Bharat Aggarwal, (ACJ-cum-ARC), Central, THC, Delhi
5.	Sh. Rinku	Personal Assistant 75360258	In the Court of Sh. Gopal Krishan, (JSCC-cum-ASCJ-cum-GJ)-01, Central, THC, Delhi
6.	Ms. Jyoti	Personal Assistant 75360258	In the Court of Sh. Gopal Krishan, (JSCC-cum-ASCJ-cum GJ)-01, Central, THC, Delhi
7.	Sh. Jayesh Juneja	Sr. Personal Assistant 52588928	In the Court of Sh. Bhupinder Singh ASJ-05, Central, THC, Delhi
8.	Sh. Deepak Kumar	Personal Assistant 13871961	Office Pool, Admin I, Central District, THC, Delhi
9.	Sh. Tejveer S/o Sh. Vinod	Personal Assistant	Office Pool, Admin I, Central District, THC, Delhi
10.	Ms. Neha Kumari D/o Sh. Surender Kumar	Personal Assistant	Office Pool, Admin I, Central District, THC, Delhi

Note:-

1. All the Sr. Personal Assistants/Personal Assistants are hereby informed that no exemption will be entertained in this regard.
2. Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

(Signature)

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs), Delhi

53391-408
No. _____/Admn.I(HQs)/T&P/SLA/2026

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10 JUL 2026
Dated, Delhi the _____

Copy forwarded for information and necessary action to :-

1. The Member Secretary, Delhi State Legal Services Authority, Rouse Avenue Courts Complex, New Delhi.
2. The Secretary, CDLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. Personal Office of the undersigned.
5. PRO/APRO, Tis Hazari Courts, Delhi.
6. Dealing Assistant, R&I Branch for uploading on LAYERS.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. Officials Concerned for necessary compliance.

Bhandari

Principal District & Sessions Judge (HQs), Delhi